Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 02/01/2024 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

NE NE	N C	NIL.	NIL	NL	NIF.	NE	NE NE	NIC N	Z	NE NE	NIL	NE.	NE NE
					CoC								
					share in	party?				,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			, , , , , , , , , , , , , , , , , , ,
					voting	related	guarantee	claim	claim admitted claim		receipt		
			set- off		% of	Whether	Amount covered by	Nature of	Amount of Nature of	Amount claimed	Date of		
			that may be admitted	claim									
if any	claim under		contingent mutual dues, claim not	contingent								creditor	No.
Remarks,		Amount of	Amount of Amount of any Amount of Amount of	Amount of			Details of claim admitted	Detai		Details of claim received	Details	Name of	<u>s</u> i.
(Amount in ₹										3		•	

Jitender Kothari

Resolution Professional of

ND S Art World Private Limited (under CIRP)

Acting as Resolution Professional u/s 16(5) of the IBC, 2016

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024